## Annexure-1 Name of the corporate debtor: Compact Lamps Private Limited; Date of commencement of liquidation: 31.10.2019; List of stakeholders as on: 18.05.2021

## List of secured financial creditors

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		Identi ficatio n No.	Details of claim received		Details of claim admitted							Amount of	Amount of any mutual		Amount of claim	
SI. No.			Date of receipt	Amount claimed (Rs.)	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	contingent claim	dues, that may be set off	Amount of claim rejected	under verification	Remarks, if any
1 F	IDFC Bank			41,00,57,449	41,00,57,449	Cash Credit Invoice Discounting		YES								
2 I	CICI Bank			16,32,62,898	16,32,62,898	Cash Credit		YES								
3 I	DFC FIRST Bank			4,43,17,168	4,28,47,221	Working Capital		YES						14,69,947		The interest was revised and admitted as on liquidation commencement date.
4 I	ndusInd Bank			32,14,68,145	32,14,68,145	Cash Credit		YES								
5 F	BL Bank			19,92,64,423	19,92,64,423	Cash Credit, Letter of credit and Invoice Discounting		YES								
6 S	tandard Chartered Bank			23,28,17,357	23,28,17,357	Cash Credit Working Capital		YES								
7	es Bank			22,32,37,066	22,32,37,066	Cash Credit Working Capital Sales Bill Discounting		YES								
8 A	XIS Bank			20,90,38,799	20,90,38,799	Cash Credit		YES								
9 L	nited bank of India			32,54,30,578	32,54,30,578	Cash Credit Bank Guarantee		YES								There is a dispute between United bank of india and Federal bank with reference to Security
10 F	ederal bank Limited			23,70,98,252	23,70,98,252	Working Capital loan		YES								There is a dispute between United bank of india and Federal bank with reference to Security
ΙT				2,36,59,92,135	2,36,45,22,188		1									<u> </u>